

MR. DEPUTY-SPEAKER : The question is :

"That leave be granted to introduce a Bill to prohibit bigamous marriages in India."

The motion was adopted.

श्री कामेश्वर सिंह : मैं इस विधेयक को पेश करता हूँ।

HINDU MARRIAGE (AMENDMENT) BILL*

(Amendment of section 5)

श्री कामेश्वर सिंह (खगरिया) : उपाध्यक्ष महोदय, मैं प्रस्ताव करता हूँ कि मुझ को हिन्दू विवाह अधिनियम, 1955 में आगे संशोधन करने वाल विधेयक को पेश करने की अनुमति दी जाये।

MR. DEPUTY-SPEAKER : The question is :

"That leave be granted to introduce a Bill further to amend the Hindu Marriage Act, 1955."

The motion was adopted.

श्री कामेश्वर सिंह : मैं विधेयक को पेश करता हूँ।

HEALTH (PERIODICAL MEDICAL CHECK-UP OF PRESIDENT AND PRIME MINISTER OF INDIA) BILL*

SHRI A. K. KISKU (Jhargram) : I beg to move for leave to introduce a Bill to provide for the medical check-up of the President and the Prime Minister of India from time to time at the All India Institute of Medical Sciences, New Delhi, and for matters connected therewith.

MR. DEPUTY SPEAKER : Motion moved :

"That leave be granted to introduce a Bill to provide for the medical check-up of the President and the Prime Minister of India from time to time at the All India Institute of Medical Sciences, New Delhi, and for matters connected therewith."

SHRI D. C. SHARMA (Gurdaspur) : I oppose this Bill.

SHRI RANDHIR SINGH (Rohtak) : What is the idea behind the Bill ?

SHRI SURENDRANATH DWIVEDY (Kendrapara) : Why oppose it now ? There is no introduction; it is only asking for leave. There cannot be any speeches on this.

MR. DEPUTY-SPEAKER : This is introductory stage. Nobody has written to me about it. Formality is that you ought to have written to me and given notice about it.

SHRI RANDHIR SINGH : Our Prime Minister is very healthy. No check-up is necessary.

SHRI S. M. BANERJEE (Kanpur) : May I raise a point of order ? My point of order is this : that we have been told in this House that if any body wants to oppose a particular Bill at the introduction stage, he should give notice. So if you allow now to oppose this Bill, it will be a dangerous convention.

MR. DEPUTY-SPEAKER : I have already stated that.

SHRI K. NARAYANA RAO (Bobbili) : He opposed the introduction of a Bill half an hour ago.

MR. DEPUTY-SPEAKER : So you give notice. You have missed that opportunity. Now let him introduce it and at the time of discussion, if it reaches discussion stage, then you will have an opportunity to oppose it.

SHRI RANDHIR SINGH : The Minister's Salaries Bill was thrown out.

MR. DEPUTY-SPEAKER : There was already notice to the Member that at the initial stage of introduction somebody wanted to oppose it. There should be no departure from the procedure. If you want to vote against it, you can do it.

Now, the question is :

"That leave be granted to introduce a Bill to provide for the medical check-up of the President and the Prime Minister of India from time to time at the All India Institute of Medical Sciences, New Delhi, and for matters connected therewith."

The motion was adopted.

SHRI A. K. KISKU : I introduce the Bill.

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